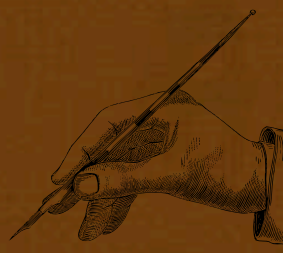
लखनऊ विश्वविद्यालय
University of Lucknow
(Accredited A++ by NAAC)

UNIVERSITY OF LUCKNOW

3rd DR. AVTAR SINGH MEMORIAL NATIONAL ARTICLE WRITING COMPETITION.



ORGANISED BY LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

On the theme

"AI AND THE LAW: A NEW ERA OF LEGAL INNOVATION

Last Date of Registration - 19th April, 2025.
Last Date of Submission - 26th April, 2025.

WIN EXCITING PRIZES WORTH RS. 6500

CONTACT DETAILS
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ARYAN SINGH: 6387599843 (SENIOR MEMBER)

FOLLOW US ON:

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Vice Chancellor
University of Lucknow

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Dr. Radheshyam Prasad
Faculty Co-ordinator
Lucknow University Moot Court Association

Dr. Chandrasen P. Singh
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LUMA ORGANISING TEAM

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VARSHA SINGH
STUDENT CONVENOR, LUMA

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- ANOOP KUMAR
- SONALI
- ADITYA SAINI
- ROOPA KUMARI
- ANKITA VERMA

ABOUT LUCKNOW

FONDLY KNOWN AS THE "CITY OF NAWABS" LUCKNOW IS KNOWN FOR ITS "TEHZEEB" I.E. THE MANNERISM AND SOPHISTICATION. ALONGSIDE AGRA AND VARANASI, IT IS PART OF UTTAR PRADESH HERITAGE ARC. THE CITY BOOSTS OF VARIOUS TOURISTS ATTRACTIONS LIKE - BARA AND CHOTA IMAMBARA. LUCKNOW ZOOLOGICAL GARDEN, CHATTAR MANZIL AND MANY MORE. OWING TO ITS REPUTATION AS THE CITY OF GARDENS, LUCKNOW IS HOME TO ONE OF THE BIGGEST PARKS IN INDIA THE JANESHWAR MISHRA PARK AND AMBEDKAR PARK OTHER ATTRACTIONS OF THE CITY INCLUDE THE SHOPPING ARCADES OF HAZARATGANJ, CHOWK AND AMINABAD. ITS EXTRAVAGANT CHICKEN EMBROIDERY MESMERISE PEOPLE OF CULTURES.

THERE ARE PLETHORA OF NAWABI CUISINE SHOPS THE POPULAR BEING TUNDEY KABABI ALL AROUND LUCKNOW OFFERING THE FINEST MUGHLAI FOOD. LUCKNOW IS KNOWN TO BE AS "PLACE OF HEAVEN FOR THE FOODIES". THE BUILDING OF LUCKNOW HIGH COURT BENCH OF ALLAHABAD IS NO LESS THAN AN ARCHITECTURAL MARVEL. IT'S INTERIORS ARE A TREAT FOR THE EYES OF LEGAL PROFESSIONALS AND STUDENTS

ABOUT

UNIVERSITY OF LUCKNOW

FOUNDED IN 1867, LUCKNOW UNIVERSITY IS ONE OF THE OLDEST INSTITUTIONS OF INDIAN HIGHER EDUCATION. IT IS AFFILIATED TO UNIVERSITY GRANTS COMMISSION; ASSOCIATION OF COMMONWEALTH UNIVERSITIES (ACU); ASSOCIATION OF INDIAN UNIVERSITIES (AIU); DISTANCE EDUCATION COUNCIL (DEC); NATIONAL ,ASSESSMENT AND ACCREDITATION COUNCIL (NAAC); NATIONAL COUNCIL OF TEACHER EDUCATION (NCTE) AND BAR COUNCIL OF INDIA (BCI). THE UNIVERSITY OF LUCKNOW HAS BEEN AWARDED THE A++ GRADE BY THE NATIONAL ASSESSMENT AND ACCREDITATION COUNCIL (NAAC) IN JULY, 2022.

ABOUT

FACULTY OF LAW

THE FACULTY OF LAW, UNIVERSITY OF LUCKNOW IS A PIONEER LEGAL INSTITUTION OF INDIA. IT WAS ESTABLISHED IN 1921 WITH THREE TEACHERS. MR. JAG MOHAN NATH CHAK WAS ITS FIRST DEAN. THE REAL ARCHITECT WAS PROF. R. U. SINGH WHO WITH GREAT ZEAL AND ENTHUSIASM ORGANISED TEACHING AND RESEARCH IN THE FACULTY IN THE SYSTEMATIC WAY. HE HELD OFFICE OF THE DEAN, FACULTY OF LAW TILL 1956. HE ALSO STRUCTURED THE LAW FACULTY OF DELHI UNIVERSITY AND LAW SCHOOL, B.H.U. ITS ALUMNI INCLUDE DR. AVTAR SINGH, THE WELL KNOWN AUTHORITY ON CONTRACT LAW DR. A.T.MARKOS, FORMER DIRECTOR OF INDIAN LAW INSTITUTE; DR SHANKER DAYAL SHARMA, FORMER PRESIDENT OF INDIA; SHRI RAM KRISHNA HEGDE, FORMER CHIEF MINISTER OF KARNATAKA. THE NEW CAMPUS ALSO HAS ITS, PUBLIC HEALTH AND DEMOCRACY, ENGINEERING AND IMS DEPARTMENTS WHICH CONSISTS OF MORE THAN 1400 STUDENTS. THE CAMPUS IS A SELF CONTAINED UNIT TO PROVIDE ALL INFRASTRUCTURAL FACILITIES TO TEACHERS AS WELL AS STUDENTS. CURRENTLY FACULTY OF LAW, UNIVERSITY OF LUCKNOW RANKS AT NUMBER 10TH POSITION IN ALL OVER INDIA.

ABOUT

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

THE LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION WAS FORMULATED IN THE YEAR 2012 WITH THE PURPOSE OF INCULCATING PRACTICAL ACUMEN AND SKILL INVOLVED IN THE LEGAL PROFESSION BY CONDUCTION OF MOOT COURT COMPETITIONS WHICH STIMULATES REAL LIFE COURT CONDITIONS AND REQUIRES THE PARTICIPATING TEAMS TO ACT AS OPPOSING COUNSELS. IT HAS BEEN ACTIVE EVER SINCE AND HAS SUCCESSFULLY CONDUCTED 10 INTER-SEMESTER, 4 INTER- COLLEGIATE, 5 NATIONAL MOOT COURT COMPETITIONS, (1) INTERNATIONAL MOOTCOURT COMPETITION, NATIONAL JUDGMENT WRITING COMPETITION , CLIENT - COUNSELLING COMPETITION ,NATIONAL SEMINARS, MEMORIAL DRAFTING COMPETITIONS AND VARIOUS ACADEMIC COMPETITIONS.

RULES & REGULATIONS

1 ELIGIBILITY CRITERIA & PARTICIPANT COMPOSITION

1. The competition is open to all the college students who are currently pursuing graduation or post-graduation in bonafide Universities.
2. Only Sole authorship or Co-authorship of a maximum of 2 persons are allowed.

2 THEME: AI AND THE LAW: A NEW ERA OF LEGAL INNOVATION

CHOOSE ANY ONE OF THE BELOW TOPICS:

1. THE LEGAL GAPS IN INDIA'S UNREGULATED AI SURVEILLANCE
2. INDIA'S AI DRIVEN LEGAL FUTURE: OPPORTUNITIES AND EMERGING TRENDS IN 2025
3. AI ON TRAIL: LEGAL DIMENSIONS OF INTELLECTUAL PROPERTY IN INDIA
4. LAWYERS MUST STAY ROOTED IN LEGAL KNOWLEDGE, NOT SOLELY RELY ON KNOWLEDGE
5. AI CAN SPEED UP COURT CASES, AND CUT OUT LEGAL JARGON
6. AI AND THE USE OF HUMAN CENTRICITY IN COPYRIGHT LAW
7. INCREASING USE OF AI IN IP RAISES ETHICAL CONCERNS

3 SUBMISSION GUIDELINES :

1. The file must be in both .doc/.docx and pdf format.
2. Language of the Article should be either English or Hindi.
3. Each submission must have its own Title on the basis of the theme selected.
4. The body of the submission must be in the format as specified. [Font: Times New Roman, Kruti Dev. (For Hindi Articles) Size: 12, Line-Spacing: 1.5, Alignment: Justified].

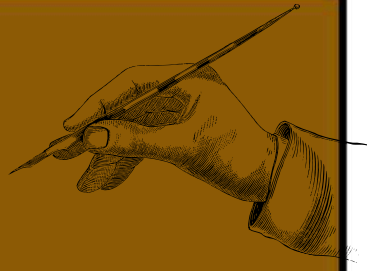
5. The word limit for the articles must be between 2000-3000 (exclusive of footnotes).
6. The file name of the submission must be as follows: In case of Single Author – ' ' e.g. Author's name.docx/.pdf In case of Co-authors – '&' e.g. Author's name & Co-author's name.docx/.pdf.
7. The last page of the submission must include the following information: Name of the Author(s), and the Name of the Institution.
8. The content should be the original work of the writer and should not have been given to any other competition or for any publication. Plagiarized content shall not be entertained.
9. Judgment shall be based on points given on the criteria of content, language & uniqueness. The decision of the judges shall be final and binding.
10. All rights arising from the submissions made by the participants are automatically vested in Lucnow University Moot Court Association, University Of Lucknow.
11. Only one entry from each participant will be considered. In case it is found that a participant has submitted more than one entry, then his/her candidature will be rejected.
12. Non-compliance with either of the guidelines mentioned above will result in an automatic rejection of the submission.

4 Evaluation criteria & weightage

1. Relevance to the theme (20 Marks)
2. Creativity and Rationality (20 Marks)
3. Quality of Research (20 Marks)
4. Formatting & Language (20 Marks)
5. Style and Presentation of content (20 Marks)

5 Decisions

Decision of the Organizing Committee shall be binding in interpretation of any rule or for any query or otherwise.



6 CLARIFICATION

The participant can reach out for queries at mcc.lucknowuniv@gmail.com.

7 REGISTRATION PROCESS

All teams that desire to participate in the competition must fill out the Google registration form before 19th April, 2025 through the link- https://forms.gle/84zP3c7X9FXbfVm26

8 SUBMISSION DEADLINE

Last date to submit an article is on or before 26th April 2025, 11:59 PM IST.
Submissions are to be made at mcc.lucknowuniv@gmail.com .

9 REGISTRATION FEES

1. Single Author- Rs. 400
2. Co-author - Rs. 600

through online mode- Paytm /Google Pay/Phonepe on Mobile Number: 7273857861
UPI ID: amreen6685@okaxis
Account Holder - AMREEN SHAIKH
Account no. - 2003101037178
IFSC Code - CNRB0002003 (The Fifth character is Zero)
Bank: CANARA BANK

SCAN ME FOR FEE PAYMENT

10

AWARDS

1. Winner - Rs. 3000 + Certificate of Appreciation.
2. 1st Runner Up - Rs. 2000+ Certificate of Appreciation.
3. 2nd Runner Up - Rs. 1500+ Certificate of Appreciation.
4. Participation Certificates will be provided to each participant.

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CONTACT DETAILS

Form Related Queries:

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STUDENT CONVENOR
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SENIOR MEMBER
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FOLLOW US ON: @LUMOOTCOURTASSOCIATION